

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-307-2020

Rajesh Datta Shirodkar ... Petitioner
Versus
State of Goa and ors. ... Respondents.

Shri S. Desai, Advocate for the Petitioner.
Shri M. Salkar, Govt. Advocate for the respondent nos.1 and 3.
Shri M. Pereira, Advocate for the respondent no.2.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 8th December 2020.

P.C. :

For the respondent's reply, post the matter on 12.1.2021.

DAMA SESHADRI NAIDU, J.

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